

p>Title: Introduction of the Prevention of Insults to National Honour (Amendment) Bill, 2003.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D. SWAMI): Sir, on behalf of my senior colleague, Shri L.K. Advani, I beg to move for leave to introduce a Bill to amend the Prevention of Insults to National Honour Act, 1971.

MR. SPEAKER: The question is :

"That leave be granted to introduce a Bill to amend the Prevention of Insults to National Honour Act, 1971. "

The motion was adopted.

SHRI I.D. SWAMI: Sir, I introduce the Bill.

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